

**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

To

The Registrar,
National Judicial Academy,
Bhopal.

No: 39480-93/R5 Dated: 04/10/2018

Subject: Regarding nominations of Hon'ble Judges for NJA Programmes scheduled to be held in November and December, 2018.

Sir,

On the subject cited above, I am desired to inform your good-self that the following Hon'ble Judges have been nominated for attending the training programmes shown against names of their Lordship's:-

S. No	Prog. No.	Date of Programme	Name of Programme	Nomination for the Programme
1.	P-1128	02.11.2018 to 04.11.2018	Conference for High Court Justices	1) Hon'ble Mr.Justice Tashi Rabstan; 2) Hon'ble Mr.Justice Sanjeev Kumar
2.	P-1131	16.11.2018 to 18.11.2018	Conference for Newly Elevated High Court Justices	1) Hon'ble Mrs.Justice Sindhu Sharma; 2) Hon'ble Mr.Justice Rashid Ali Dar
3.	P-1145	14.12.2018 to 16.12.2018	Conference for High Court Justices on Arbitration including International Arbitration	1) Hon'ble Mr.Justice Alok Aradhe; 2) Hon'ble Mr.Justice Dhiraj Singh Thakur

You are requested to make necessary arrangements for boarding, lodging and transport of the nominated Hon'ble Judges as per the travel plan which shall be conveyed to you in due course.

Yours faithfully,


(Sanjay Dhar)
Registrar General

No: 39480-93/R5 Dated: 04/10/2018

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for kind information of Her Lordship.
2. Secretary to Hon'ble Mr.Justice Alok Aradhe.
3. Secretary to Hon'ble Mr.Justice Dhiraj Singh Thakur.
4. Secretary to Hon'ble Mr.Justice Tashi Rabstan.
5. Secretary to Hon'ble Mr.Justice Sindhu Sharma.

6. Secretary to Hon'ble Mr. Justice Rashid Ali Dar.
.....for information of their Lordships.
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
8. Joint Registrar(Judicial/Protocol), High Court of J&K, Jammu/Srinagar.
9. Chief Accounts Officer, High Court of J&K, Srinagar.
..... for information and n/a.
10. CPC (e-Courts), High Court of J&K, Srinagar for uploading the same on the High Court Website.

Registrar General

Handwritten signature
4/11/18